

MR. CHAIRMAN: One minute please. ...*(Interruptions)*... Please listen to the Chair. ...*(Interruptions)*... Please listen to the Chair. ...*(Interruptions)*... I am afraid this is all against the rules. The Members are themselves breaking the rules. ...*(Interruptions)*... You know the procedure. ...*(Interruptions)*... You are breaking the rules. The Chair has no option but to adjourn the House till 12 o' clock. ...*(Interruptions)*...

The House then adjourned at five minutes past eleven of the clock.

The House reassembled at twelve of the clock MR. DEPUTY CHAIRMAN  
in the Chair.

## WRITTEN ANSWERS TO STARRED QUESTIONS

### Thermal Power Stations in Maharashtra

\*421. SHRI SHARAD ANANTRAO JOSHI: Will the Minister of POWER be pleased to state:

(a) the number and the particulars of the proposals for Thermal Power Station (TPS) units submitted by the Maharashtra Government and pending with the Ministry, including those at Parli, Khaperkheda and Bhusawal;

(b) the reasons for the delay in disposal of these proposals; and

(c) by when these proposals would finally be disposed of?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (c) With the enactment of the Electricity Act, 2003, Techno-Economic Clearance (TEC) of Central Electricity Authority (CEA) is not required for setting up of the thermal power plants. Hence, no proposal for setting up of Thermal Power Station (TPS) units from Maharashtra Government is pending with the Ministry of Power/Central Electricity Authority.

### Reduction in AT and C losses

\*422. DR. K. MALAISAMY: Will the Minister of POWER be pleased to state:

(a) whether, in the beginning of 2008, Government had assured to reduce the Aggregate Technical and Commercial (AT and C) losses in power supply by nine per cent per annum;

(b) if so, the present situation thereof;

(c) whether Government had also assured to ensure 100 per cent metering at feeder distribution transformer and consumer levels; and

(d) if so, the present stage thereof?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) The Government of India has accorded sanction to implement Restructured APDRP for Eleventh Plan as a Central Sector Scheme on 31.07.2008. The focus of the programme is on actual, demonstrable performance in terms of loss reduction. Projects under the Scheme to be taken up in two parts. Part-A is the projects for establishment of baseline data and IT applications for energy accounting/auditing